**Annexure-3**

Name of the Corporate Debtor: APL Metals Limited; Date of commencement of CIRP: 09.06.2026; List of creditors as on: 30.06.2026

**List of Secured financial creditors (other than financial creditors belonging to any class of creditors)**

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest (Refer Note 1, below) | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Indian Bank (erstwhile Allahabad Bank) | 19.06.2026 | 1,32,83,35,728 | 1,32,83,35,728 | WC & Term Loan under Consortium Finance Arrangement | 1,32,83,35,728 | 1,32,83,35,728 | No | 77.0% | - | - | - | - | Refer Note 1.1 below |
| | | | | | | | | | | | | | | |
| 2 | Axis Bank Limited | 29.06.2026 | 36,69,30,182 | 36,69,30,182 | WC & Term Loan under Consortium Finance Arrangement | 36,69,30,182 | 36,69,30,182 | No | 21.4% | - | - | - | - | Refer Note 1.1 below |
| | | | 10,21,076.00 | 10,21,076.00 | Commercial Vehicle & Equipment Finance | 10,21,076.00 | 10,21,076.00 | | | | | - | - | Refer Note 1.2 below |
| | *Sub-total :* | | *36,79,51,258* | *36,79,51,258* | | *36,79,51,258* | *36,79,51,258* | | | | | - | - | - |
| | | | | | | | | | | | | | | |
| | **Total:** | | **1,69,62,86,986** | **1,69,62,86,986** | | **1,69,62,86,986** | **1,69,62,86,986** | | **98.4%** | - | - | - | - | - |

**Note: Claim Form 'C' have been received from the following claimants which are presently under verififcation.**

| | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Aristro Texcom Pvt. Ltd. | 23.06.2026 | 69,75,59,872 | - | Settlement of Operational Debt | - | - | - | - | - | - | - | 69,75,59,872 | Claim under Verification |

**NOTE - 1: ADDITIONAL INFORMATION**
**DETAILS OF SECURITY INTEREST**

The details of securtiy interest as provided by the Financial Creditor in their claim form have been presented hereunder:

| Note No. | Name of Creditor | Securtiy Interest of the Corporate Debtor |
|---|---|---|
| 1.1 | Indian Bank and Axis Bank, under Consortium Finance Arrangement | ***Primary Security:***<br>First Charge, on pari passu basis with Axis Bank, by way of hypothecation over the entire Current Assets of the Company including Stocks, Book-debts and all other Current Assets of the Company, both present & future.<br><br>***Collateral Securities:***<br>First Charge, on pari passu basis, over factory Land & Building, Plant & Machinery of BT Road Factory at 260 B. T. Road, Sodepur, WB.<br>First Charge, on pari passu basis, over factory Land & Building, Plant & Machinery of Panskura Factory at Medinipore, WB.<br>First Charge, on pari passu basis, over factory Land & Building and Plant & Machinery of Malwan Factory at Malwan, Fatehpur, UP.<br><br>***Personal Guarantee:***<br>1) Shri Sanjiv Nandan Sahaya<br>2) Smt Pammi Sahaya |
| 1.2 | Axis Bank in respect of Commercial Vehicle & Equipment Finance | ***Primary Security:***<br>Hypothecation on the asset being financed.<br><br>***Personal Guarantee:***<br>1) Shri Sanjiv Nandan Sahaya |

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